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Title: Observation regarding notices of Adjournment Motion.

MR. DEPUTY-SPEAKER: All the notices of Adjournment Motion on FDI in retail sector, given by the hon. Members are under consideration of the hon. Speaker. She will take a decision in due course.

So, let us take up the listed business now.

...(Interruptions)

उपाध्यक्ष महोदय : कृपया हाउस चलने दीजिए। आप प्लीज अपनी सीट्स पर वापिस जायें।

…(<u>व्यवधान</u>)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow, the 29th November 2011 at 11 a.m.

12.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, November 29, 2011/Agrahayana 8, 1933 (Saka).

 $[\]underline{*}$ Due to continuous interruption in the House, starred questions could not be taken up for oral answers. Therefore these starred questions were treated as unstarred questions

^{*} Not recorded